

(34)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. No. 464/94.

Dt.of Decision : 31-8-94.

D. Subbarayudu

.. Applicant.

Vs

1. Divi. Railway Manager,
SC Rly, Guntakal,
Anantapur District.

2. Divl. Mechanical Engineer (Loco)
SC Rly, Guntakal,
Anantapur District.

3. Chairman, Review Representation
Committee,
(Headquarters) SC Rly,
Secunderabad.

.. Respondents.

Counsel for the Applicant : Mr. S. Laxma Reddy

Counsel for the Respondents : Mr. Jalli Siddaiah, SC For Rlys.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

(G.S)

O.A.NO.464/94.

JUDGMENT

Dt: 31.8.94

(AS PER HON'BLE SHRIJ JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

... learned counsel for the applicant and Shri Jalli Siddaiah, learned standing counsel for the respondents.

2. This OA was filed praying for quashing the Memo No.G/P.579/Rev/Mech./Rg/1991-92, dated 5.1.1994 whereby the applicant was retired prematurely.

3. Reply is filed for the respondents. The learned counsel for the applicant submitted that the applicant is not pressing this OA. Accordingly, the OA is dismissed. No costs./

.....
(A.B.GORTHI)
MEMBER (ADMN.)

.....
(V.NEELADRI RAO)
VICE CHAIRMAN

DATED: 31st August, 1994.
Open court dictation.

.....
Deputy Registrar (J)CC

To

1. The Divisional Railway Manager, S.C.Rly, Guntakal.
Anantapur Dist.
2. The Divisional Mechanical Engineer(Loco)
S.C.Rly, Guntakal, Anantapur Dist.
3. The Chairman, Review Representation Committe, (Headquarters,
S.C.Rly, Secunderabad.
4. One copy to Mr.S.Lakshma Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.J.Siddaiah, SC for Rlys, CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm

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cc Today
31/8/94
TYPED BY CHECKED BY
COMPARED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

A. B. Chordia
THE HON'BLE MR. R. RANGARAJAN : M(ADAN)

DATED: 31 - 8 - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

in
O.A.No. 464/94
(T.A.No.) (W.P.NO)

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

